

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2969  
TO BE ANSWERED ON 10.03.2026**

**PRADHAN MANTRI ANUSUCHIT JAATI ABHYUDAY YOJANA**

**2969. SHRI SUDAMA PRASAD:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of funds under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY), indicating separately the allocations approved, funds released and funds actually utilised along with utilisation percentages for the last three financial years, year and State/Union Territory-wise;
- (b) whether the Ministry has taken note of low utilisation of funds under PM-AJAY in several States/UTs, if so, the details of such States/UTs where utilisation has remained below prescribed norms during the said period, State-wise;
- (c) the reasons reported by the State Governments for such low utilisation and the corrective measures taken or proposed by the Ministry to improve fund absorption and ensure timely implementation; and
- (d) the measures that have been instituted to prevent recurrence of such irregularities, including strengthened financial controls, concurrent audits, PFMS-based monitoring and fixed timelines for submission and verification of utilisation certificates?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI RAMDAS ATHAWALE)**

(a) Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY), a Centrally Sponsored Scheme implemented through the State Governments /Union Territories (UT), launched in 2021–22 by merging three erstwhile schemes, namely Pradhan Mantri Adarsh Gram Yojana, Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP), and Babu Jagjivan Ram Chhatrawas Yojana. The Scheme has three components namely (i) Adarsh Gram, (ii) Grants-in-aid for District/State-level projects for Socio-Economic betterment of Scheduled Caste (SC) communities, and (iii) Hostel. The details of Budget Estimates and funds released under PM-AJAY during the last three financial years are as follows:

**(Figures In Rs. Crores)**

<b>Sl. No.</b>	<b>Financial Year</b>	<b>Budget Estimate</b>	<b>Total fund released</b>	<b>Expenditure Percentage</b>
1.	2022-23	1950.00	163.13	8.4%
2.	2023-24	2050.00	465.64	22.71%
3.	2024-25	2140.00	729.49	34.08%

State/UT-wise details of funds released during the last three financial years are at **Annexure-I.**

(b) & (c): Low utilisation of funds under PM-AJAY scheme during the last three financial years occurred due to delay in finalisation of the Village Development Plans (VDPs) and Perspective plans by the implementing States/UTs under the scheme. Further, the States/UTs had not submitted Utilisation Certificates in a time-bound manner and cleared their SNA balances, resulting in delays in releases to the States/UTs. To address this, the Department conducted regular review meetings with States and Union Territories, organised Chintan Shivirs and National Conferences, and emphasised capacity building and hand-holding for low-performing States and Districts.

(d): To strengthen financial management, funds under PM-AJAY are released in accordance with the provisions of the General Financial Rules (GFR), 2017, approved guidelines of the Ministry of Finance and through the SNA-SPARSH mechanism of the Public Financial Management System (PFMS) , which enables real-time monitoring of fund flows. Further, a dedicated PM-AJAY portal has been developed for real-time monitoring of the scheme's physical and financial progress, along with prescribed timelines for the submission and verification of Utilisation Certificates by the States/UTs.

## Annexure-I

## Annexure in r/o Lok Sabha Unstarred Question No.2969 on Pradhan Mantri Anusuchit Jaati Abhyuday Yojana

## Fund released under PM-AJAY during the last three Financial Years (2022-23 to 2024-25)

S.No.	State/UT	Fund released (Rs. in Crore)		
		FY 2022-23	FY 2023-24	FY 2024-25
1	Andhra Pradesh	0	8.79	40.07
2	Assam	0.05	15.90	25.31
3	Bihar	56.53	0	8.72
4	Chhatisgarh	0	0	0
5	Gujarat	0	0	0
6	Haryana	0	0	7.19
7	Himachal Pradesh	0	0	2.02
8	Jammu & Kashmir	0	5.13	8.58
9	Jharkhand	0	0	0
10	Karnataka	23.77	4.50	24.24
11	Kerala	1.35	3.86	2.27
12	Madhya Pradesh	0	3.75	18.86
13	Maharashtra	28.61	2.16	27.24
14	Manipur	7.00	0.03	5.33
15	Meghalaya	0	0	0
16	Mizoram	0	0	3.93
17	Nagaland	1.80	21.00	0
18	Odisha	1.49	48.34	46.85
19	Punjab	41.26	0	45.87
20	Rajasthan	0	7.50	0
21	Sikkim	0.16	3.72	1.91
22	Tamil Nadu	0	280.80	321.87
23	Telangana	0	13.99	4.92
24	Tripura	1.10	4.73	5.09
25	Uttar Pradesh	0	3.07	65.76
26	Uttarakhand	0	4.89	4.84
27	West Bengal	0	33.21	58.29
28	Chandigarh	0	0.22	0.24
29	Delhi	0	0	0
30	Puducherry	0	0	0
	<b>Total</b>	<b>163.14</b>	<b>465.65</b>	<b>729.49</b>

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